

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70281 of 2020

(Arising out of Order-In-Original No. 07-PRCOMMR-ST-NOIDA-2020-21,
dated-05/06/2020 passed by Commissioner, CGST, Noida)

Bhagirath Singh, MD

.....Appellant

(M/s SBL Construction Pvt. Ltd.
E-170, Sector-63,
Noida, U.P. 201301)

VERSUS

Commissioner, Central Tax, Noida

....Respondent

(C-56/42, Renu Tower, Sector-62, Noida)

APPEARANCE:

Shri Raghvendra Sharma, Advocate for the Appellant

Shri Santosh Kumar, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 21.11.2024

DATE OF DECISION : 21.11.2024

The appeal is allowed. For order, see order of date in
Service Tax Appeal No.70281 of 2020.

**Sd/-
(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

**Sd/-
(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

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